

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

**UNSTARRED QUESTION NO. 4388
TO BE ANSWERED ON JANUARY 08, 2019**

SUBSIDY FOR HOUSES

No. 4388. SHRI GOPAL SHETTY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of proposals received by the Government for subsidy to provide houses to poor jhuggi dwellers in urban areas during the last three years as on date, State-wise;**
- (b) whether the Government has allocated funds for this purpose; and**
- (c) if so, the details thereof, State-wise?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)**

(a) to (c): 'Land' and 'Colonization' are State subjects and it is the responsibility of the State/UT Governments to provide housing to all its citizens including slum dwellers. The central Government through its schemes facilitates the efforts of the States/UTs in addressing the housing shortage. The Pradhan Mantri Awas Yojana (Urban) launched on 25.06.2015, aims to provide assistance to States/UTs in addressing the housing requirement of the slum dwellers and other urban poor. 'In-situ' Slum Redevelopment (ISSR) is a component under PMAY (Urban) under which State/UT Government may take up Slum redevelopment projects using land as a resource for providing houses to eligible slum dwellers. Slum rehabilitation grant of Rs.1.0 lakh per house, on an average, is admissible for all houses built in all such projects.

State-wise details of houses sanctioned under in-situ slum redevelopment programme of the PMAY(U) mission during the last three years and the current year along with details of funds approved and released under these projects, are annexed.

**State/UT wise details of Houses under Construction in In-situ slum
Redevelopment programme of the PMAY(U)**

[as on 31st Dec, 2018]

Sl. No.	Name of the State/ UT	Central Assistance Sanctioned (Rs. in Cr.)	Central Assistance Released (Rs. in Cr.)	Houses Sanctioned (Nos)	Houses Completed* (Nos)
1	A&N Island (UT)	-	-	-	-
2	Andhra Pradesh	41.26	32.87	1,617	12,867
3	Arunachal Pradesh	77.39	60.70	1,536	320
4	Assam	-	-	-	1,075
5	Bihar	297.72	161.70	11,276	18,240
6	Chandigarh (UT)	-	-	-	4,960
7	Chhattisgarh	65.55	48.92	6,246	10,926
8	D&N Haveli (UT)	-	-	-	96
9	Daman & Diu (UT)	-	-	-	-
10	Delhi (UT)	-	-	-	23,980
11	Goa	-	-	-	-
12	Gujarat	1,012.72	457.82	86,620	45,971
13	Haryana	206.93	119.28	3,226	2,172
14	Himachal Pradesh	27.62	9.21	300	439
15	Jammu & Kashmir	15.98	11.56	369	1,431
16	Jharkhand	252.32	73.40	19,448	8,962
17	Karnataka	638.77	529.59	23,125	22,618
18	Kerala	66.06	25.86	2,118	5,648
19	Lakshdweep (UT)	-	-	-	-
20	Madhya Pradesh	251.37	183.92	10,295	20,318
21	Maharashtra	2,223.03	-	2,22,303	51,010
22	Manipur	-	-	-	780
23	Meghalaya	-	-	-	648
24	Mizoram	9.49	7.51	142	613
25	Nagaland	41.68	24.74	1,054	2,440
26	Orissa	363.16	137.60	18,535	7,865
27	Puducherry (UT)	-	-	-	888
28	Punjab	10.25	7.88	1,025	3,003
29	Rajasthan	450.07	278.17	21,908	32,450
30	Sikkim	-	-	-	169
31	Tamil Nadu	135.25	112.52	4,880	42,415
32	Telangana	22.25	62.38	1,198	6,452
33	Tripura	77.92	59.94	3,005	835
34	Uttar Pradesh	279.22	172.07	8,409	29,250
35	Uttarakhand	128.80	107.48	3,130	2,894
36	West Bengal	15.05	11.58	472	28,173
Grand Total :-		6,709.85	2,696.70	4,52,237	3,89,908

* Includes houses of old scheme constructed in during last three years and current year